

83.

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON’BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON’BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA. No.154/252/HDB/2018
NAME OF THE COMPANY	Hightonics Enterprise Private Limited
NAME OF THE PETITIONER(S)	Hightonics Enterprise Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	Sec 252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.K.PHANINDRA	PCS	C.V.PHANINDRA@GMAIL.COM	Phanindra
		989446236	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.D.V.K.Phanindra, PCS for the Petitioner. Issue notice to the RoC to submit his report. Post the case on 23.03.2018.


Member (Tech)


Member (Judl)